

14.09.2020.

In view of Duty Roster vide Order No.- 10559-10644/Power Gaz./RADC/2020 dated 28.08.2020 and modalities, today is physical hearing.

Ld. Presiding Officer is on leave today.

Present :- Ld. Substitute APP for CBI.
None for accused.

Case is listed for PE.

Be put up on 22.10.2020 for purpose fixed.

VISHAL
PAHUJA
(Vishal Pahuja)
Link ACMM, RADC.
14.09.2020

Digitally signed by
VISHAL PAHUJA
Date: 2020.09.14
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14.09.2020.

In view of Duty Roster vide Order No.- 10559-10644/Power Gaz./RADC/2020 dated 28.08.2020 and modalities, today is physical hearing.

Ld. Presiding Officer is on leave today.

Present :- Ms. Neha Goel, Ld. APP for CBI.
None for accused.

It is apprised by the Reader that an email has been received from accused's counsel today, wherein he has attached the Statement of Accused. Taken on record. Ahlmad is directed to take a print of the same and tag it on the judicial file.

Be put up on 17.09.2020 for consideration.

**VISHAL
PAHUJA** Digitally signed by
VISHAL PAHUJA
Date: 2020.09.14
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(Vishal Pahuja)
Link ACMM, RADC.
14.09.2020

14.09.2020.

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None for accused.

Case is listed for PE.

Be put up on 22.10.2020 for purpose fixed.

VISHAL
PAHUJA
(Vishal Pahuja)
Link ACMM, RADC.
14.09.2020

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VISHAL PAHUJA
Date: 2020.09.14
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CC- 2/2019
CBI Vs Pramod Kumar Bhargava

14.09.2020.

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Ld. Presiding Officer is on leave today.

Present :- Ld. Substitute APP for CBI.
None for accused.

Case is listed for PE.

Be put up on 22.10.2020 for purpose fixed.

VISHAL Digitally signed by
PAHUJA VISHAL PAHUJA
Date: 2020.09.14
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(Vishal Pahuja)
Link ACMM, RADC.
14.09.2020

14.09.2020.

In view of Duty Roster vide Order No.- 10559-10644/Power Gaz./RADC/2020 dated 28.08.2020 and modalities, today is physical hearing.

Ld. Presiding Officer is on leave today.

Present :- Ld. Substitute APP for CBI.
None for accused.

Case is listed for PE.

Be put up on 22.10.2020 for purpose fixed.

VISHAL PAHUJA
(Vishal Pahuja)
Link ACMM, RADC.
14.09.2020

Digitally signed by
VISHAL PAHUJA
Date: 2020.09.14
17:51:07 +05'30'